

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 23**

Dated Guwahati, the 9<sup>th</sup> May, 2022

**Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh, senior most puisne Judge of the Gauhati High Court has assumed charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) with effect from 9<sup>th</sup> May, 2022 as per Government of India's Notification No. 11019/26/2022-US.I/II dated 07.05.2022, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.**

**By Order,**

Sd/- Romen Baruah,  
**REGISTRAR GENERAL I/C**

**Memo No. HC.III-18/2020/ 1493-1519 /G dated Guwahati, the 9<sup>th</sup> of May, 2022.**  
**Copy to:-**

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Additional Secretary to the Government of India, Ministry of Law & Justice Department of Justice, (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification **No. 11019/26/2022-US.I/II** dated 07.05.2022.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.
- 14) The Secretary to the Chief Minister, Mizoram, Aizawl.
- 15) The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
- 16) The Registrar General, High Court of \_\_\_\_\_.

- 17) The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, with a copy of Notification **No. 11019/26/2022-US.I/II** dated 07.05.2022, for necessary action.
- 18) The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 19) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
- 20) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 21) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 22) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 23) The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification **No. 11019/26/2022-US.I/II** dated 07.05.2022.
- 24) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 25) The Private Secretary to Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh, Chief Justice (Acting), Gauhati High Court, Guwahati.
- 26) The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
- 27) The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification **No. 11019/26/2022-US.I/II** dated 07.05.2022.

  
9.5.22  
**REGISTRAR GENERAL I/C**

*Asst. Secy*  
9.5.22

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. 11019/26/2022-US.I/II  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House,  
26, Man Singh Road,  
New Delhi-110 011.

Dated: 07<sup>th</sup> May, 2022.

**NOTIFICATION**

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Nongmeikapam Kotiswar Singh, senior most puisne Judge of the Gauhati High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Sudhanshu Dhulia relinquishes the charge as Chief Justice of the Gauhati High Court consequent upon his appointment as a Judge of the Supreme Court of India.

*MMP*  
*07/5/2022*

(Rajinder Kashyap)

Additional Secretary to the Government of India  
Tele: 23383037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.